about four years to complete from the date they are taken up, subject to availability of adequate funds.

## Amount spent in renovation of Guest House by Calcutta Port Trust

5066. SHRI R.L. BHATIA: Will the Minister of SHIPPING AND TRANS-PORT be pleased to state:

- (a) whether his attention has been drawn to the news item captioned 'Guest House cost 27 lakhs', appearing in the 'Hindustan Times', New Delhi dated 3 August, 1983;
- (b) if so, the circumstances under which the Calcutta Port Trust has allegedly spent Rs. 27 lakhs to renovate its guest house, which is owned by somebody else; and
- (c) whether responsibility has been fixed for lapses, if any?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI Z.R. ANSARI): (a) The Ministry is aware of the news item.

(b) The building in which the guest house is located has been under the Port's possession since 1948 on monthly hire basis and on lease from the State Government since .969. A proposal to transfer the building to the Port Trust is under active consideration and the Government of West Bengal is understood to have agreed to the proposal in principle. As the Building was in a bad state of disrepair for which criticism came from several quarters, the need to renovate is was felt for quite some time. The need was felt to expand the scope of work including construction of additional rooms particularly in view of increased visits by Officers of other ports/Government Officers etc. and the port's decision to hold its official functions, conferences etc. for which, otherwise, hiring of very costly hotel accommodation would have been necessary. Hence the work of renovation and expansion of the port Guest House was completed within an estimated cost of about Rs. 25.00 Lakhs. The Guest House has been used a good number of times since renovation for such purposes.

(c) The question of fixing responsibility does not arise as there has been no lapse in this case.

## रेल सेवा आयोग, इलाहाबाद और मुजफ्फरपुर हारा रोजगार के लिए विज्ञापन प्रकाशित किया जाना

5067. श्री निहाल सिंह: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) रेल सेवा आयोग, इलाहाबाद और मुजपफरपुर द्वारा 1 जनवरी, 1978 से जुलाई 1983 तक अलग-अलग कितने रोजगार विज्ञापन प्रकाशित कराये गये और परीक्षायें आयोजित की गई और उनमें से कितनी परीक्षाओं के परिणाम घोषित किये गये हैं; और
- (ख) घोषित परीक्षा परिणामों का तिथिवार ब्यौरा क्या है ?

रेल मंत्री (श्री ए०बी० ए० गनी खां चौधरी): (क) और (ख) सूचना इकट्ठी की जा रही है और सभा-पटल पर रख दी जायेगी।

## Construction of Nhava Sheva Port

5068. SHRI MOHAN LAL PATEL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether the construction work of Nhava Sheva Port has been started; and
- (b) the name of the company which has been awarded the contract of constructing the port?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI Z.R. ANSARI): (a) Not yet.

(b) Does not arise.

News Item Captioned Overworked Dehumanised Doctors

5069. SHRI SANAT KUMAR MAN-